



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.61/796/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Rajesh Gupta, Age 60 years,
 S/o. Sh. Tirath Ram,
 R/o. Lane No.7, House No. 17,
 Greater Kailash,
 Jammu.

...Applicant

Advocate: Mr. Wasim Sadiq Nargal

Versus

State of Jammu and Kashmir
 Through Commissioner/Secretary PHE/I&FC
 Department, Civil Secretariat, Srinagar;

1. Chief Engineer,
 Irrigation and F.C. Department,
 Jammu.

...Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant does not want to press the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as not pressed.

3. No order as to cost.

(Anand Mathur)
Member (A)

“asvs”

(Rakesh Sagar Jain)
Member (J)